

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.225
CP 6 of 2019

Proceedings under Section 241-242 of Co. Act, 2013

IN THE MATTER OF:

Rameshchandra Lajpatrai Agrawal & Ors
V/s
Shobhashree Spinners Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on: 25/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ravi Pahwa, Adv. a.w Mr. Abeer Chawla, Adv.
For the Respondent : Mr. Bhas Deshpande, PCS for R – 1 to 4 for Ms. Shilpi
Thapar, PCS

ORDER

At the joint request of the counsels, matters stands adjourned. Respondent directed to clarify on the status of the company by affidavit.

List for further consideration on 10.10.2024

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DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

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CHITRA HANKARE
MEMBER (JUDICIAL)